



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 847/2020

This the 29th day of September, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Preeti Sharma,
A-3, First Floor,
Sawal Nagar,
Near Sadiq Nagar,
New Delhi – 110049.

...Applicant

(By Advocate: Mr. Arpit Gupta for Mr. Anand Shankar Jha)

VERSUS

1. Union of India,
Through its Secretary,
Ministry of Health and Family Welfare,
New Delhi.
2. All India Institute of Medical Sciences, New Delhi,
Through its Director,
Sri Aurobindo Marg,
New Delhi – 110029.
3. Safdarjung Hospital & V.M.M. College,
Through its Medical Superintendent,
New Delhi – 110029.

...Respondents

(By Advocate: Mr. K. M. Singh for Respondent No. 1 and 3
and Mr. Tanveer Oberoi for Respondent No. 2)

ORDER (Oral)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA stating that some positive developments have taken place after the OA is filed.

2. Permission accorded and the OA is accordingly dismissed as withdrawn. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunil/rk/ankit/